

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre,

Nauroji Nagar, New Delhi- 110029

Ph: Fax: 011-20904365

No. L -1/268/2022-CERC

Date: 4th February, 2026

PUBLIC NOTICE

Subject: Public hearing on draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2025.

In exercise of the power conferred under sub-section (3) of Section 178 of the Electricity Act, 2003 read with Electricity (Procedure for Previous Publication) Rules, 2005 and Regulation 58 (8) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, the public hearing on the draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2025 is hereby scheduled on February 11, 2026 from 3.00 PM onwards through video conference. Considering stakeholders' request to submit additional comments/suggestions after issuance of the Explanatory Memorandum, submission of the comments/suggestions/objections is permitted till date of the public hearing.

2. A line of confirmation about the participation in the hearing would be highly appreciated. It is requested that the name of the participant(s) may please be communicated to the undersigned in advance. The weblink for the public hearing will be uploaded on the website 48 hours before the scheduled time. If the participant wants to make a PowerPoint presentation during the hearing, the presentation may be scheduled for 5-10 minutes. Name of the participants and an advance copy of the presentation may be emailed to ecourtastt101@cercind.gov.in and mmchaudhari@cercind.gov.in.

**Sd/
(Harpreet Singh Pruthi)
Secretary, CERC**